

[Shri Bhanu Prakash Singh]

ending the 31st March, 1969, under section 126 of the Trade and Merchandise Marks Act, 1958. [Placed in Library. See No. LT-1969/69].

Pradesh. [Placed in Library. See No. LT-1970/69].

12.28 hrs.

REGISTRATION OF ELECTORS SECOND (AMENDMENT) RULES, 1969; AND NOTIFICATIONS UNDER REPRESENTATION OF THE PEOPLE ACT, 1950

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M YUNUS SALEEM) : I beg to lay on the Table—

- (1) A copy of the Registration of Electors (Second Amendment) Rules, 1969, published as Notification No. S. O. 3307 (English version) and S. O. 3308 (Hindi version) in Gazette of India dated the 16th August, 1969, under sub-section (3) of section 28 of the Representation of the People Act, 1950.
- (2) A copy each of the following Notifications under sub-section (2) of section 9 of the Representation of the People Act, 1950 :—
 - (i) S. O. 3835 published in Gazette of India dated the 17th September, 1969 making certain correction in Part B of Schedule XX to the Delimitation of Parliamentary and Assembly constituencies Order, 1966 in respect of Himachal Pradesh.
 - (ii) S. O. 4053 published in Gazette of India dated the 3rd October, 1969 containing errata to Notification No. 282/1/MY/69 dated the 30th July, 1969.
 - (iii) S. O. 4231 published in Gazette of India dated the 16th October, 1969 making certain corrections and amendments in Part B of Schedule I to the Delimitation of Parliamentary and Assembly Constituencies Order, 1966 in respect of the State of Andhra

ASSENT TO BILLS

SECRETARY : Sir, I lay on the Table following eight Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 22nd July, 1969 :—

- (1) The Press Council (Amendment) Bill, 1969.
- (2) The Central Sales Tax (Amendment) Bill, 1969.
- (3) The Appropriation (Railways) No. 3 Bill, 1969.
- (4) The Appropriation (Railways) No. 4 Bill, 1969.
- (5) The Appropriation (No. 4) Bill, 1969.
- (6) The Bihar State Legislature (Delegation of Powers) Bill, 1969.
- (7) The Foreign Marriage Bill, 1969.
- (8) The Banaras Hindu University (Amendment) Bill, 1969.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament and assented to since a report was last made to the House on the 22nd July, 1969 :—

- (1) The West Bengal Legislative Council (Abolition) Bill, 1969.
- (2) The Indian Railways (Amendment) Bill, 1969.
- (3) The Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1969
- (4) The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 1969.